

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.103
C.P.(IB)/183(AHM)2024

Proceedings under Section 10 IBC

IN THE MATTER OF:

Roselabs Limited

.....Applicant

V/s

Bank of Baroda & Others

.....Respondent

Order delivered on: 23/07/2024

Coram:

Mr. Praveen Gupta, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sunil Bhavsar, Proxy Adv. for Mr. Ritesh Patadia, Adv.

For the Respondent :

ORDER
(Hybrid Mode)

Mr. Sunil Bhavsar, Ld. Proxy Counsel appears on behalf of Mr. Ritesh Patadia, Ld. Counsel on record and states that the Counsel on record is unable to attend due to his ill health and requests for an adjournment.

Re-list this matter on 01.10.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

PRAVEEN GUPTA
MEMBER (JUDICIAL)